

NOTIFICATION

English translation of Shram Anubhag-2, Noti. No. 1377 /XXXVI-2-99-251(SM)/95,
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In exercise of the powers conferred by section 6 of the the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 (Act No. 27 of 1996) the Governor hereby appoints the officers mentioned in column (2) of the schedule below being gazetted officers of the government, to be the registering officers who shall exercise the powers conferred on registering officers by or under the said act, having jurisdiction as specified in column (3) of the said schedule.

Schedule

Sr.No.	Officers	Jurisdiction
1	2	3
1	Labour Commissioner, Uttar Pradesh, Kanpur	Whole of Uttar Pradesh
2	All Additional/Deputy/ Assistant Labour Commissioners posted in Labour Commissioner, Uttar Pradesh, Kanpur	Whole of Uttar Pradesh
3	All Additional/Deputy/ Assistant Labour Commissioner posted in the region.	Within the local limits of their respective jurisdiction